

MR. DEPUTY SPEAKER: The rule is very clear. Whenever a Minister makes a statement either *suo motu* or on urge, no further clarifications would be sought. This is the existing law. I think everybody knows it.

PROF. PREM DHUMAL: Sir, more information can be sought.

MR. DEPUTY SPEAKER: Sorry. It cannot be allowed.

(Interruptions)

15.31 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Twenty-Fifth Report

[English]

SHRI P. P. KALIAPERUMAL (Cudalalore): Sir, I beg to move:

"That this house do agree with the Twenty-fifth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 25th August, 1993".

MR. DEPUTY SPEAKER: The question is:

"That this house do agree with the Twenty-fifth report of the Committee on Private Members' Bills and Resolutions presented to the House on the 25th August, 1993".

The motion was adopted.

15.32 hrs.

WIDOWS AND DESTITUTE WOMEN (FINANCIAL ASSISTANCE AND WELFARE) BILL*

[English]

SHRI D. VENKATESWARA RAO (Bapatla): Sir, I beg to move for leave to introduce a Bill to provide for the financial assistance to widows and other destitute women and certain welfare measures to be undertaken by the State for them and for matters connected therewith.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the financial assistance to widows and other destitute women and certain welfare measures to be undertaken by the State for them and for matters connected therewith".

The motion was adopted.

SHRI D. VENKATESWARA RAO: I introduce the Bill.

15.32½ hrs.

RESERVATION OF POSTS IN SERVICES AND SEATS IN EDUCATIONAL INSTITUTIONS FOR PEOPLE BELONGING TO ECONOMICALLY BACKWARD AREAS BILL*

[English]

SHRI D. VENKATESWARA RAO: Sir, I beg to move for leave to introduce a Bill to provide for the reservation of posts in the services of the Union Government and Public Under-

takings and seats in all educational institutions for the people belonging to economically backward areas in the country.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the reservation of posts in the services of the Union Government and Public Undertakings and seats in all educational institutions for the people belonging to economically backward areas in the country."

The motion was adopted.

SHRI D. VENKATESWARA RAO: I introduce the Bill.

15.33 hrs.

CITIZENS (PROVISION OF COMPULSORY HOUSING) BILL*

[English]

SHRI BOLLA BULLI RAMAIAH (Eluru): Sir, I beg to move for leave to introduce a Bill to provide for a house to every citizen of the country.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for a house to every citizen of the country."

The motion was adopted.

SHRI BOLLA BULLI RAMAIAH: I introduce the Bill.

15.33½ hrs.

CURTAILMENT OF EXPENDITURE ON MARRIAGES BILL*

SHRI BOLLA BULLI RAMAIAH: Sir, I beg to move for leave to introduce a Bill to provide for the curtailment of expenditure on marriages and for matters connected therewith.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the curtailment of expenditure on marriages and for matters connected therewith."

The motion was adopted.

SHRI BOLLA BULLI RAMAIAH: I introduce the Bill.

MR. DEPUTY SPEAKER: Shri Ramaiah may now introduce the bills at Serial Numbers five and six.

SHRI BOLLA BULLI RAMAIAH: Sir, I am not introducing the Bills listed at Serial Numbers five and six.

* Published in Gazette of India, Extraordinary, Part II, Section II, dated 27-8-93.